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GOVERNMENT OF INDIA
MINISTRY OF FINANCE
(DEPARTMENT OF REVENUE)

NEW DELHI: DATED THE 18 April, 1985.

NOTIFICATION
(INCOME-TAX)

No. 1)98 (F.No.197/256/83-IT(AI): In exercise of the powers conferred by sub-clause (iv) of clause (23C) of Section 10 of the Income-tax Act, 1961 (43 of 1961), the Central Government hereby notifies "Sir Hormusji Nowroji Mody (of Hong Kong) and Lady Manekbai Mody Charity Trust" for the purpose of the said section for the period covered by the assessment year 1984-85.


(R. K. TEWARI)

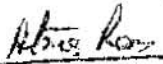
UNDER SECRETARY TO THE GOVERNMENT OF INDIA

To

The Manager,
Government of India Press,
Ring Road, Mayapuri Industrial Area,
(Near Rajouri Garden), New Delhi.

Copy to:-

1. The Secretary, M/s. International Finance-Tax Consultants Pvt.Ltd., Colcot House, 1st Floor, 8/10, Tamarind Street, Fort, Bombay-400023, with ref.to his letter Ref.No.SC8/486/1984 dated 19.12.84.
2. The Commissioner of Income-tax, Bombay City-IV, Bombay, with ref.to his letter EC.No.TC/289(49)/84-85, dt.21.2.1985.
3. All Commissioners of Income-tax.
4. Directors of Ins.(IT)/(R&S)/(P&PR)/(Inv.), New Delhi.
5. Director of O&M Services (Income-tax), 1st Floor, Aiwan-e-Ghalib, Mata Sundri Lane, New Delhi (5 copies).
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10. Shri P.K.Kartha, Jt. Secy., Ministry of Law, Justice and Company Affairs (Department of Legal Affairs), New Delhi.


(ATMA RAM)
SECTION OFFICER

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